

**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DALAL STREET CREDIT  
PRIVATE LIMITED**

|   |                                                                                          |                                                                                                                                                                                                                                                                                                               |
|---|------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of the corporate person                                                             | Dalal Street Credit Capital Limited                                                                                                                                                                                                                                                                           |
| 2 | Date of Incorporation of corporate person                                                | 25 <sup>th</sup> October 1991                                                                                                                                                                                                                                                                                 |
| 3 | Authority under which corporate person is incorporated/registered                        | Registrar of Companies, Mumbai, Maharashtra                                                                                                                                                                                                                                                                   |
| 4 | Corporate Identify Number                                                                | U65990MH1991PTC063753                                                                                                                                                                                                                                                                                         |
| 5 | Address of the registered office and principle office (if any) of corporate person       | 419-A, Arun Chambers, 4th Floor, Tardeo, Mumbai City, Maharashtra - 400034, India .                                                                                                                                                                                                                           |
| 6 | Liquidation commencement date of corporate person                                        | 26 <sup>th</sup> March, 2021                                                                                                                                                                                                                                                                                  |
| 7 | Name, address, email address, telephone number and registration number of the liquidator | Mr. Dilip Vasudeo Gupta<br>Company Secretary and Insolvency Professional<br>Address: No 8, Ellora CHS Ltd, Behind Abhyudaya Bank Ltd, Daftary Road, Malad East, Mumbai - 400097, MH.<br>Email Id: ipdilipgupta@gmail.com<br>Phone No. : +91- 9870047608<br>Regn. No. : IBBI/IPA-002/IP-N00765/2019-2020/12484 |
| 8 | Last date of submissions of claim                                                        | 25 <sup>th</sup> April, 2021                                                                                                                                                                                                                                                                                  |

Notice is hereby given that the **Dalal Street Credit Capital Limited** has commenced voluntary liquidation on **26<sup>th</sup> March, 2021**.

The stakeholders of **Dalal Street Credit Capital Limited** are hereby called upon to submit a proof of their claims, on or before **25<sup>th</sup> April, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

**DILIP GUPTA**  
**INSOLVENCY PROFESSIONAL**  
**IBBI/IPA-002/IP-N00765/2019-2020/12484**



**Mr. Dilip Vasudeo Gupta**

**Liquidator**

**Regn. No: IBBI/IPA-002/IP-N00765/2019-2020/12484**

**Date: 28/03/2021**

**Place: Mumbai**